Annexure – 3

Name of the corporate debtor: M/s Shree Geeta Textile Mills Pvt Ltd; Date of commencement of CIRP: 13.11.2024; List of creditors as on: 18.06.2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(A													(Amount in ₹)	
S. No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent	Amount of any mutual dues,		Amount of claim	Remarks, if any
		Date of receipt	Amount claimed	Amount of	Nature of claim	Amount	Amount	Whether related	% voting	claim	that may be	admitted	under	
				claim		covered by	•	party?	share in		set-off		verificati	
				admitted		security interest	guarantee		CoC				on	
1	Bank of India	26.11.2024	664746850.00	648044850.00	Secured Financial Creditor	648044850.00	648044850.00	No	82.27	8960000	-	7742000	-	1. Contingent Claim represents Bank Guarantees Issued, Unexpired but not Invoked as on CIRP initiation Date. 2. Amount of Claim not admitted represents claim amount reduced by RP to the extent of amounts of expired BGs returned by beneficiary in original to the bank after CIRP initiation .
2	Bank of Baroda	28.11.2024	105399269.00	105300760 00	Secured Financial Creditor	105399269	105399269	No	13.20	,	-	-	-	
	Total		770146119.00	753444119.00		753444119.00	753444119.00		95.46	8960000.00		7742000		